

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting held on 20.06.2013**

The meeting No.12/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 20.06.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.10/AM-14, dated 06.06.2013 and 11/AM-14 dated 13.06.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 06.06.2013 and 13.06.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.12/AM-14 dated 20.06.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER** : 12/84-ALC3/2013

**MEETING DATE** : 20.06.2013

<b>Case No.:</b> 3/12/84-ALC3/2013	Party Name: IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:12/84-ALC3/2013 20.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00053/AM14/	RLA File :04/24/040/00212/AM13/	Lic.No/Date:0410142831 23.01.2013	
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Pant (Trousers) made of 72% Cotton 27% Polyester 1% Spandex denim fabric, GSM-356+/-10%	69,163 Nos.	72% Cotton 27% Polyester 1% Spandex denim fabric, GSM-356+/-10%, Cuttable width-57"	1,55,616 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	13,141 Sq. meter (@ 0.19 sq. meter per piece
			Zippers	Net to net
			Buttons	Net to net
			Rivets	Net to net
2.	Ladies Pant (Trousers) made of 98% Cotton 2% Spandex fabric, GSM-340+/-10%	14,230 Nos.	98% Cotton 2% Spandex fabric, GSM-340+/-10%, cuttable width-51-53"	32,018 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	2704 Sq. meter (@ 0.19 sq. meter per piece
			Zippers	Net to net
			Buttons	Net to net
			Rivets	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

2

		20.06.2013	Approved	
HQ File :01/84/050/00010/AM14/	RLA File :05/24/040/00443/AM13/	Lic.No/Date:0510347758 28.02.2013		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement & sample of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse – Top short sleeve made of Cotton/Nylon net dyed fabric, GSM-80+/-10%, Style-Lizzie	1,19,330 Nos.	Cotton/Nylon net dyed fabric, GSM-80+/-10%, width-145-150 cm.	1,50,000 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

3

Case No.:4/5/84-ALC3/2013	Party Name: CHINTOO CREATIONS	Meet No/Date:12/84-ALC3/2013 20.06.2013	Status: Approved	
HQ File :01/84/050/00012/AM14/	RLA File :05/23/040/00528/AM13/	Lic.No/Date:0510349755 20.03.2013		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/32/2013-14/Hosy., dated 20.06.2013 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 80% Cotton 20% Silk fabric, GSM-37+/-10%, Style No. 77477118	6017 Nos.	80% Cotton 20% Silk fabric, GSM-37+/-10%, width-54”RFD	2.24 Sq. meter per piece
2.	Ladies Blouse made of 80%	3717 Nos.	80% Cotton 20% Silk	2.54 Sq.

Cotton 20% Silk fabric, GSM-37+/-10%, Style No. 77482372	fabric, GSM-37+/-10%, width-54”RFD	meter per piece
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**Case No.:8/7/84-ALC3/2013**

Party Name: ACHIEVER CREATIONS PVT. LTD.

Meet No/Date:12/84-ALC3/2013  
20.06.2013

**Status:**  
**Approved**

HQ File :01/84/050/00026/AM14/

RLA File :05/23/040/00017/AM14/

Lic.No/Date:0510351707  
16.04.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/33/2013-14/Hosy., dated 20.06.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 64% Rayon 36% Polyester knitted fabric, GSM-100+/-10%, Style No. 29R623U570	17,062 Nos.	64% Rayon 36% Polyester knitted fabric, GSM-100+/-10%, width-40”	1.76 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**Case No.:5/12/84-ALC3/2013**

Party Name: RENFRO INDIA PRIVATE LIMITED

Meet No/Date:12/84-ALC3/2013  
20.06.2013

**Status:**  
**Approved**

HQ File :01/84/050/00055/AM14/

RLA File :31/83/040/00219/AM13/

Lic.No/Date:3110057964  
17.04.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Knitted Terry socks made of Wool, Nylon, Elastane/ Polyester (Net weight of Wool = 10,767.839 Kgs., Nylon = 1832.526 Kgs., Elastane/Polyester = 8.844 Kgs.)	12,609.209 Kgs.	Wool yarn	11,629.00 Kgs. (including 8% wastage)
			Nylon yarn	1979.00 Kgs. (including 8% wastage)
			Polyester yarn	10.00 Kgs. (including 8% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

6	<b>Case No.:</b> 7/12/84-ALC3/2013	Party Name: MARUDHAR TANCHEM PVT. LTD,	Meet No/Date:12/84-ALC3/2013 20.06.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00057/AM14/	RLA File :04/24/040/00295/AM13/	Lic.No/Date:0410145341 18.04.2013	Defer Date: 18.07.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not given the GSM of the import item, complete manufacturing process of export product and net content of EVA & hot melt thermoplastic in final product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 18.07.2013.			

	<b>Case No.:</b> 8/12/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:12/84-ALC3/2013 20.06.2013	<b>Status:</b> <b>Approved</b>
	HQ File :01/84/050/00058/AM14/	RLA File :05/24/040/00018/AM14/	Lic.No/Date:0510352617 29.04.2013	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made of 100% Polyester knit Solid dyed fabric, GSM-40+/-10% with indigenous lining/Diaper (Size:2T) & trims in 100% Polyester knit solid dyed fabric, GSM-58+/-10%, Style No.586210	8245 Nos.	100% Polyester knit Solid dyed fabric, GSM-40+/-10%	13,094 Sq. meter
			Trims-100% Polyester knit solid dyed fabric, GSM-58+/-10%	1316 Sq. meter
2.	Infant Skirt made of 100% Polyester knit Solid dyed fabric, GSM-40+/-10% with indigenous lining & Diaper, Style No. 541348	972 Nos.	100% Polyester knit Solid dyed fabric, GSM-40+/-10%	1205 Sq. meter
3.	Girls Skirt in 100% Polyester knit Solid dyed fabric, GSM-40+/-10% with indigenous lining & diaper (Size:2T), Style No.541348	3888 Nos.	100% Polyester knit Solid dyed fabric, GSM-40+/-10%	4890 Sq. meter
4.	Infant Dress in 100% Nylon Scallop lace knit fabric, GSM-70+/-10% with indigenous lining & diaper, Style No.586350	717 Nos.	100% Nylon Scallop lace knit fabric, GSM-70+/-10%	890 Sq. meter
5.	Girls Dress in 100% Nylon Scallop lace knit fabric, GSM-70+/-10% with indigenous lining & diaper (Size:2T), Style No.586350	1128 Nos.	100% Nylon Scallop lace knit fabric, GSM-70+/-10%	1430 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

8	<b>Case No.:1/9/84-ALC3/2013</b>	Party Name: RABIA LEATHER INDUSTRIES PRIVATE LIMITED,	Meet No/Date:12/84-ALC3/2013 20.06.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00032/AM14/	RLA File :04/24/040/00007/AM14/	Lic.No/Date:0410145650 30.04.2013	Defer Date: 18.07.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 18.07.2013.			

9

Case No.:6/12/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:12/84-ALC3/2013 20.06.2013	Status: Approved	
HQ File :01/84/050/00056/AM14/	RLA File :03/95/040/01061/AM13/	Lic.No/Date:0310732853 30.04.2013		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as per earlier decision taken in case No.7 of NC Meeting No.10/AM-14 held on 06.06. 2013 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Grey/Draw Texturised Filament Yarn/Texturised Filament Yarn	10,000 M.T.	Reformate	8950.050 M.T.
			Acetic Acid	929.200 M.T.
			Naphtha	4808.400 M.T.
			Finish Oil	102.010 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.930 M.T.
			Manganese Acetate	42.740 M.T.
			Hydro-Bromic Acid	3.710 M.T.
			Sodium Hydroxide	74.330 M.T.



Molecular Sieves	0.240 M.T.
Activated Alumina	0.120 M.T.
Antifoam (Pluronic PE 10-100	0.010 M.T.
Activated Carbon	0.140 M.T.
Titanium Dioxide	34.130 M.T.
Antimony Trioxide	6.160 M.T.
Dowtherm	50.500 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:5/9/84-ALC3/2013</b>	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:12/84-ALC3/2013 20.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00036/AM14/	RLA File :05/24/040/00029/AM14/	Lic.No/Date:0510353720 09.05.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/34/2013-14/Hosy., dated 20.06.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top in 100% Cotton 21 Wales Corduroy solid dyed woven fabric, GSM-155+/-10%, Style No. 435918/435919/437940	2950 Nos.	100% Cotton 21 Wales Corduroy solid dyed woven fabric, GSM-155+/-10%	5041 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



11	<b>Case No.:2/12/84-ALC3/2013</b>	Party Name: SAATI INDIA PVT LTD	Meet No/Date:12/84-ALC3/2013 20.06.2013	<b>Status:</b> <b>Approved</b>
	HQ File :01/84/050/00052/AM14/	RLA File :03/95/040/00128/AM14/	Lic.No/Date:0310734652 16.05.2013	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the Committee has already considered this case in its meeting No.10/AM-14 held on 06.06.2013 and approved the same.			

12	<b>Case No.:9/12/84-ALC3/2013</b>	Party Name: MAHAVIR SPINFAB PRIVATE LIMITED	Meet No/Date:12/84-ALC3/2013 20.06.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00059/AM14/	RLA File :06/24/040/00007/AM14/	Lic.No/Date:0610032145 23.05.2013	Defer Date: 18.07.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not given complete manufacturing process of export product alongwith stage-wise wastage and net content of nomex yarn in export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 18.07.2013.			

	<b>Case No.:4/12/84-ALC3/2013</b>	Party Name: IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:12/84-ALC3/2013 20.06.2013	<b>Status:</b> <b>Approved</b>
	HQ File :01/84/050/00054/AM14/	RLA File :04/24/040/00023/AM14/	Lic.No/Date:0410146519 27.05.2013	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-			

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Pant (Trousers) made of 86% Cotton 13% Polyester 1% Spandex denim fabric, GSM-335+/- 10%	44,444 Nos.	86% Cotton 13% Polyester 1% Spandex denim fabric, GSM-335+/- 10%, width-57"	1,00,000 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/- 10%, width-58"	8444 Sq. meter (@ 0.19 sq. meter per piece
			Zippers	Net to net
			Buttons	Net to net
			Rivets	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:1/12/84-ALC3/2013</b>	Party Name: LFW HAIR PVT. LTD.	Meet No/Date:12/84-ALC3/2013 20.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00051/AM14/	RLA File :08/24/040/00088/AM14/	Lic.No/Date:0810121748 06.06.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this

14 case on repeat basis as per decision taken in NC Meeting No.49/AM-12 dated 22.03.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Hair wigs of Polyester containing 2706 Kgs. Polyester fiber	2942 Kgs.	Polyester Fiber	3000 Kgs. (including 2% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## MANUAL AGENDA CASE

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Case No.138	M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/415/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0510342519 dated 04.01.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/31/2013-14/Hosy., dated 19.06.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Lace Dress (4-16 years girls) made of 54% Cotton 44% Nylon 2% Polyester fabric, GSM-115+/-10% with indigenously 100% Polyester jersey fabric, Style No. 032P2660 Cream	1200 Nos.	54% Cotton 44% Nylon 2% Polyester lace fabric, GSM-115+/-10%	1.43 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.139	M/s Grindwell Norton Ltd. or M/s Grindwell Norton International Ltd., Bangalore
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/499/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0710090486 dated 30.08.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 18.07.2013.

(17)

Case No.140	M/s Masturlal Pvt. Ltd., Bangalore
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/238/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0710092070 dated 22.11.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/35/2013-14/Hosy., dated 20.06.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	4000 pieces of Filter Bags with 127 mm diameter, 5040 mm long made from Felt, GSM-650 made of 80% PPS Fibre with PTEE scrim and spring steel snap band, spand band tape.	6800 Kgs. (4000 Pcs.)	PPS Fibre	4000 Kgs.
			PTEE Scrim	2000 Kgs. (18,180 Sq. meter)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.141	M/s G.R. Corporation, Kanpur
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/353/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0610029561 dated 09.11.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 04.07.2013.

(19)

Case No.142	M/s Aditya Birla Nuvo Ltd., West Bengal
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/156/AM-10/DES-V
Ratification of input output norms against Advance Authorization No.0210133432 dated 06.11.2009.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that R.A., Kolkata's calculation in this case needs rechecking. Earlier, the Committee had decided the case vide NC meeting No.36/AM-11 held on 02.12.2010 on the basis of shipping bills and details of GSM received from the applicant firm vide their letter dated 26.07.2010. Hence, RA is advised to check the details of the case.

(20)

Case No.143	M/s Treadstone Ltd., Kanpur
NC 12/AM-14, dt. 20.06.2013	File No.01/84/171/037/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510187748 dated	

28.07.2006 and 0510095776 dated 10.07.2003.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee after deliberations treated this case as no norms case and allowed 5% wastage on import items. The CLA, New Delhi shall be advised to take necessary action accordingly.

(21)

Case No.144	M/s Hindustan Apparel Industries, Mumbai
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/043/AM-14/DES-V
Approval for EODC in case E.O. completed in pieces as per condition of licence No. 0310445382 dated 05.10.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the authorisation in this case was issued on SION basis, therefore, the case does not pertain to Norms Committee. The applicant firm is, therefore, advised to approach R.A., Mumbai for examination and taking appropriate action in the matter.

(22)

Case No.145	M/s Hindustan Apparel Industries, Mumbai
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/042/AM-14/DES-V
Approval for EODC in case E.O. completed in pieces as per condition of licence No. 0310440139 dated 20.08.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the authorisation in this case was issued on SION basis, therefore, the case does not pertain to Norms Committee. The applicant firm is, therefore, advised to approach R.A., Mumbai for examination and taking appropriate action in the matter.

(23)

Case No.146	M/s Hindustan Apparel Industries, Mumbai
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/041/AM-14/DES-V
Approval for EODC in case E.O. completed in pieces as per condition of licence No. 0310438687 dated 08.08.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the authorisation in this case was issued on SION basis, therefore, the case does not pertain to Norms Committee. The applicant firm is, therefore, advised to approach R.A., Mumbai for examination and taking appropriate action in the matter.

(24)

Case No.147	M/s Generation Next, Mumbai
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/299/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0310712786 dated 15.10.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Long Sleeve Shirt made of 100% Cotton denim fabric, GSM-161+/-10%	15,000 Nos.	100% Cotton denim fabric, GSM-161+/-10%, width-58"	33,000 Sq. meter (@ 2.20 sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



(25)

Case No.148	M/s Neo Corp International Ltd., Pithampur
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/380/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.5610001483 dated 09.01.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite comments are still awaited from the technical members of the Committee. The Committee after deliberations decided to await the same and defer the case for re-listing on 27.06.2013.

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### Outside Agenda case

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(26)

Case No.2	M/s Madhu India Deco Ltd. Mumbai
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/261/AM-13/DES-V
Enhancement of Kraft Paper wastage from 10.19% to 15.42% to 100% EOU.	

**Decision:** The Committee considered the case as per relevant papers and went through the details submitted in this case. The Committee observed that the applicant firm has applied for enhancement of wastage of Kraft paper from 10.19% to 15.42% for manufacturing of their export products. The Committee after deliberations and as per written comments of DIPP conveyed vide their .O.M. No.7/111/2013-TSW, dated 22.04.2013 decided to recommend the wastage norms for enhancement of Kraft paper wastage from 10.19% to 15.42% for the period 2005-06 and 2006-07 only.

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